NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH** NEW DELHI

C. P. NO. 26(ND)12 CA. NO.

15

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: M/s. Dr. Virender Bhati V/s. M/s. Forsen Healtcare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Saurabl Kalis JAd Respondent Harshoff

ORDER

Ld. Counsel for the respondent has apprised this Bench that writ petition pending before the Hon'ble High Court of Delhi stands disposed of.

Ld. Counsel for the petitioner prays for an adjournment for necessary action, at 2. his request, the matter is adjourned to 10.08.2016. Soll-

> (Ina Malhotra) Member Judicial

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(R. Varadharajan) Member Judicial